COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOS. 386 & 387 OF 2017 IN DFR No.1460 OF 2017

Dated: 29th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Chandrasekharan K.R. & Ors.

...Appellant(s)

Vs.

Kerala State Electricity Board Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Gireesh Kumar

ORDER

IA NOS. 386 & 387 OF 2017

(Appl. for leave to file appeal & condonation of delay)

Issue notice to the Respondents returnable on 17.07.2017. Dasti, in addition, is permitted.

List the matter on 17.07.2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt